

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
 स्वास्थ्य एवं परिवार कल्याण मंत्रालय
MINISTRY OF HEALTH AND FAMILY WELFARE
 द्वितीय मंज़िल, केंद्रीय प्रलेखन परिसर
2nd Floor, Central Documentation Complex
 चेन्नई पोर्ट ट्रस्ट भवन, राजाजी सलाई, चेन्नई - ६०० ००१
Chennai Port Trust Building, Rajaji Salai, Chennai-600001
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15 November 2023

OFFICE ORDER No. 82/2023

1. In pursuance of provisions under Section 5 and Section 19 of the Right to Information (RTI) Act, 2005 and exercise of provision under FSSAI HO Office Order 11/2022 dated 18.01.2022 and in suppression of all earlier orders issued on the subject, the following officers are hereby designated as Central Public Information Officers (CPIOs) and Appellate Authority (AA) in the Food Safety and Standards Authority of India- Southern Region against their respective jurisdiction (area of operation) for providing information/considering appeal in respect of application preferred by persons seeking information/appeal under RTI Act, 2005.

SNo	Jurisdiction (Area of operation)	CPIO
1	All matters pertaining to Central Licensing and related enforcement activities of the States of Andhra Pradesh and Tamil Nadu	Dr. K A Arul Anand, Joint Director
2	All matters pertaining to Central Licensing and related enforcement activities of the States of Karnataka, Kerala, Telangana , Union Territory of Puducherry and Union Territory of Lakshadweep	Dr. V Vivek, Assistant Director (Tech.)
3	All matters pertaining to Import clearance at Tuticorin and residual matters of Import clearance office-Tuticorin	Shri. S Pandiyaraja, Joint Director
4	All matters pertaining to Import clearance at Chennai and residual matters of Regional Office Chennai	Dr. M Kannan, Deputy Director
5	All matters pertaining to Import clearance at Cochin and residual matters at Cochin Branch office.	Smt. K N Dhanya, Deputy Director
6	All matters pertaining to Import clearance at Hyderabad and residual matters of Branch Office - Hyderabad	Shri. Balunaik Kethavath, Deputy Director
7	All matters pertaining to Import clearance at Visakhapatnam and residual matters of Branch Office Visakhapatnam	Shri. Nagendranath Chiluvuru, Assistant Director (Tech.)
8	All matters pertaining to Import clearance at Bengaluru and residual matters of Branch Office -	Shri. Kumaresan Chandrasekhar

	Bengaluru	Assistant Director (Tech.)
9	All matters pertaining to Import clearance at Mangaluru and residual matters of Import clearance office- Mangaluru	Shri. Kumaresan Chandrasekhar Assistant Director (Tech.)
10	All matters pertaining to Import clearance at Krishnapatnam and residual matters of Import clearance office-Krishnapatnam	Dr. Barnirajan Chandran, Assistant Director (Tech.)

2. The Appellate Authority in respect of the CPIOs designated as above, is Shri. V K Pancham, Director, Southern Region.
3. In case there is a dispute to determine the CPIO to deal with a particular RTI application, the RTI application should be placed before the Director, Southern Region who will mark the application to the concerned CPIO. The decision of the Director shall be final.
4. In case of superannuation, transfer, repatriation or in the event of CPIO being on leave/tour, RTI application pertaining to him/her shall be handled by the Officer under Link Officer arrangement till he/she joins his duty or other person assumes his charge. Sometimes, there are administrative orders to reallocate the work of an Officer, in this case, the Officer who is assigned the charge/additional charge shall handle the related RTI matters.
5. Central Public Information Officers, as the case may be, shall deal with requests from persons seeking information and render reasonable assistance to the persons seeking information under RTI Act, 2005.

This is issued with the approval of the Regional Director.

(Dr. M Kannan)
Deputy Director(A)

Copy to :

1. All concerned CPIOs – for information and necessary compliance
2. All Officers and staff of FSSAI RO Chennai/ Branch Offices/ Import clearance Offices under SR
3. ED(HR)/ ED (CS)
4. Sr. PS to Office of CEO/ PS to Office of CP
5. Director Imports and Director RCD
6. Directors of Regional offices and NFLs
7. CITO –with a request for uploading this Office Order on website and on e-Office portal.
8. Director GA Division- with a request for creating/ modifying login credential for accessing online RTI by CPIOs **(Only for S.No.6 and 10 as above)**

9. Policy Coordination Cell GA Division
- 10.HR Division/ GA Division